

FAO No. 1 of 2012

22.11.2013

**HON'BLE THE CHIEF JUSTICE
and HON'BLE MR. JUSTICE S.R. SEN**

Due to long hearing of the other cases, this matter could not be taken up today. List this case on 27.11.13.

**JUDGE
(Hon'ble Mr. Justice S.R. Sen)**

CHIEF JUSTICE

V. Lyndem

LA Appeal No. 1 of 2012

22.11.2013

**HON'BLE THE CHIEF JUSTICE
and HON'BLE MR. JUSTICE S.R. SEN**

Due to long hearing of the other cases, this matter could not be taken up today. List this case on 27.11.13.

**JUDGE
(Hon'ble Mr. Justice S.R. Sen)**

CHIEF JUSTICE

V. Lyndem

WA No. 17 of 2013

22.11.2013

**HON'BLE THE CHIEF JUSTICE
and HON'BLE MR. JUSTICE S.R. SEN**

Due to long hearing of the other cases, this matter could not be taken up today. List this case on 29.11.13.

**JUDGE
(Hon'ble Mr. Justice S.R. Sen)**

CHIEF JUSTICE

V. Lyndem

WA No. 23 of 2011

22.11.2013

**HON'BLE THE CHIEF JUSTICE
and HON'BLE MR. JUSTICE S.R. SEN**

Due to long hearing of the other cases, this matter could not be taken up today. List this case on 27.11.13.

**JUDGE
(Hon'ble Mr. Justice S.R. Sen)**

CHIEF JUSTICE

V. Lyndem

WP(C) No. 179 of 2012

22.11.2013

**HON'BLE THE CHIEF JUSTICE
and HON'BLE MR. JUSTICE S.R. SEN**

Due to long hearing of the other cases, this matter could not be taken up today. List this case on 29.11.13.

**JUDGE
(Hon'ble Mr. Justice S.R. Sen)**

CHIEF JUSTICE

V. Lyndem

WP(C) No. 317 of 2011

22.11.2013

**HON'BLE THE CHIEF JUSTICE
and HON'BLE MR. JUSTICE S.R. SEN**

Shri. VK Jindal, the learned senior Advocate present for the petitioner.

Shri. KS Kynjing, Advocate General and Shri. ND Chullai, the learned senior Advocate present for the state respondents.

Heard arguments (not concluded).

List this case on 25.11.13.

**JUDGE
(Hon'ble Mr. Justice S.R. Sen)**

CHIEF JUSTICE

V. Lyndem

WP(C) No. 318 of 2011

22.11.2013

**HON'BLE THE CHIEF JUSTICE
and HON'BLE MR. JUSTICE S.R. SEN**

Shri. VK Jindal, the learned senior Advocate present for the petitioner.

Shri. KS Kynjing, Advocate General and Shri. ND Chullai, the learned senior Advocate present for the state respondents.

Heard arguments (not concluded).

List this case on 25.11.13.

**JUDGE
(Hon'ble Mr. Justice S.R. Sen)**

CHIEF JUSTICE

V. Lyndem